

F.No. 01(03)/Roster/CESTAT/2026  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 14.08.2026

**ORDER NO. 113 of 2026**

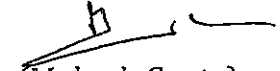
Hon'ble Officiating President is pleased to partially modify the roster order no 74 of 2026 for **CESTAT, New Delhi** on **14.08.2026** as follows:-

| PERIOD           | CORAM                                              | WORKS ASSIGNED |
|------------------|----------------------------------------------------|----------------|
| On<br>14.08.2026 | Ms. Hemambika R. Priya, Hon'ble Member (Technical) | Chamber work   |

Note:

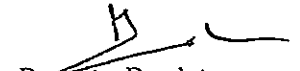
1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders"/"court proceedings".

By Order

  
(Mukesh Gupta)  
Deputy Registrar

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SPS to Hon'ble Officiating President/Hon'ble Member, CESTAT, New Delhi, P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi /O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2026  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 14.08.2026

**ORDER NO. 114 of 2026**

Hon'ble Officiating President is pleased to partially modify the roster order no 74 of 2026 for CESTAT, New Delhi on 27.08.2026 and 28.08.2026 as follows:-

| PERIOD           | CORAM                                                                                              | WORKS ASSIGNED                                               |
|------------------|----------------------------------------------------------------------------------------------------|--------------------------------------------------------------|
| On<br>27.08.2026 | Mr. Ashok Jindal, Hon'ble Member (Judicial) and<br>Mr. S. V. Singh, Hon'ble Member (Technical)     | Customs, Excise and<br>Service Tax Division<br>Bench matters |
|                  | Mr. P. V. Subba Rao, Hon'ble Member (Technical)                                                    | Single Member Bench<br>matters                               |
| On<br>28.08.2026 | Mr. Ashok Jindal, Hon'ble Member (Judicial) and<br>Mr. P. V. Subba Rao, Hon'ble Member (Technical) | Customs, Excise and<br>Service Tax Division<br>Bench matters |

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders"/"court proceedings".

By Order

  
(Mukesh Gupta)  
Deputy Registrar

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Deputy Registrar